

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
TCP(IB)/33/7/AMR/ 2019	Under Liquidation	7 of IBC	Canara Bank Vs Transstroy (India) Ltd. (Under Liquidation)
	IA(IBC)/61/2023	60(5) of IBC	Cherukuri Sridhar Vs. Dr. G.V. Narasimha Rao, Liquidator & Another
	IA(IBC)/389/2022 in IA(IBC)/69/2021	Rule 40 r/w 11 of NCLT Rules	Mr. Cherukuri Sridhar Vs. Dr. G.V. Narasimha Rao, Liquidator & EY Restructuring LLP
	IA(IBC)/348/2022	60(5) of IBC	Corporation Transstroy OJSC Vs. Dr. G.V. Narasimha Rao & Hruday Infra and Resource Solutions Private Limited
	IA(IBC)/351/2022	60(5) and 35(1)(n) of IBC	Dr. G.V. Narasimha Rao, Liquidator Vs. UCO Bank and Hruday Infra and Resource Solutions Pvt Ltd
	IA(IBC)/352/2022	60(5) and 35(1)(n) of IBC	Dr. G.V. Narasimha Rao, Liquidator Vs. Sridhar Cherukuri and Hruday Infra and Resource Solutions Private Limited
	IA(IBC)/298/2022	60(5) of IBC	UCO Bank Vs. Liquidator of Transstroy (India) Limited
	IA(IBC)/69/2021		Cherukuri Sridhar Vs. G.V.Narasimha Rao & EY Restructuring LLP

ORDER

IA(IBC)/61/2023:

Present: Mr. Bikki Raveendra Babu, Ld. Counsel for the Applicant.

Mr. Pradeep Joy, Ld. Counsel along with Ms. Titiksha Jain, Ld. PCS
for the Liquidator

For hearing, list the matter on 03.09.2024.

IA(IBC)/389/2022 in IA(IBC)/69/2021:

Present: Mr. Pradeep Joy and Ms. Titiksha Jain, Learned PCS for Liquidator/R1
Mr. C. Tulasi Krishna, Ld. Counsel for R2
Heard. **Reserved for Orders.**

IA(IBC)/348/2022:

Present: Mr. Bikki Raveendra Babu, Ld. Counsel for the Applicant
Mr. Pradeep Joy and Ms. Titiksha Jain, Learned PCS for Liquidator/R1
Mr. Avinash Krishnan, Ld. Counsel for the R2

For hearing, list the matter on 03.09.2024.

Venkatesh

Sd/-

Sd/-

IA(IBC)/351/2022:

Present: Mr. Pradeep Joy and Ms. Titiksha Jain, Learned PCS for Liquidator/Applicant
Mr. Avinash Krishnan, Ld. Counsel for R2.

For hearing, list the matter on 03.09.2024.

IA(IBC)/352/2022:

Present: Mr. Pradeep Joy and Ms. Titiksha Jain, Learned PCS for Liquidator/Applicant.
Mr. Bikki Raveendra Babu, Ld. Counsel for R1
Mr. Avinash Krishnan, Ld. Counsel for R2

For hearing, list the matter on 03.09.2024.

IA(IBC)/298/2022:

Present: Mr. Pradeep Joy and Ms. Titiksha Jain, Learned PCS for Liquidator/Respondent

For hearing, list the matter on 03.09.2024.

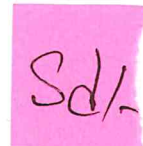
IA(IBC)/69/2021IA (IBC)/105/2024:

Present: Mr. Pradeep Joy and Ms. Titiksha Jain, Learned PCS for Liquidator/R1
Mr. C. Tulasi Krishna, Ld. Counsel for R2.

Heard. **Reserved for Orders.**



SANJAY PURI
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ
MEMBER (JUDICIAL)